

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

19.06.2013

OA No. 460/2013

Mr. R.D. Meena, Counsel for applicant.

Heard the learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw the OA with liberty to agitate his grievances before the appropriate forum. He is permitted to do so.

Accordingly the OA is dismissed as withdrawn.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*ahq*